

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1694(KB)2018
IA(I.B.C)/1532(KB)2023, IA(I.B.C)/695(KB)2022
IA(I.B.C)/2095(KB)2023, IA(IBC)(DIS.)/4(KB)2024
IA(I.B.C)/946(KB)2020, CONT.A. (IBC)/9(KB)2022
IA(I.B.C)/201(KB)2020, IA(I.B.C)/752(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND JULY 2024

IN THE MATTER OF	SENDOZ COMMERCIALS PRIVATE LIMITED VS KOHINOOR PAPER AND NEWSPRINT PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] For the Liquidator
Ms. Shreya Choudhary, Adv.]
Ms. Rachna Jhunjhunwala] Liq.-in-Person

Mr. Rajesh Singh, Adv] For the Oriental Insurance Company Limited
Mr. Balarko Sen, Adv.] in CONT.A. (IBC)/9(KB)2022

Mr. Pranay Agarwal, Adv.] For the Respondent Nos. 2 to 8/Indian Bank
Ms. Sweta Majumder, Adv.]

Ms. Mamta Binani, Adv.] For the Successful Bidder
Mr. Rohit Sharma, Adv.]

Mr. Ajay Gaggar, Adv.] For the Applicant in IA(I.B.C)/2095(KB)2023
Ms. Rakhi Purnima Paul, Adv.]

ORDER

1. Ld. Counsel/Authorised Representative appearing on behalf of the parties present.
2. **IA(I.B.C)/2095(KB)2023:**

a. Let reply affidavit to the application filed by IFCI Limited has been used by the Indian Bank. Let the same be shared with the IFCI Limited for a response within a period of one week.

- b.** List this matter for further consideration on **05.08.2024**.
3. List the main CP along with rest of the IAs' for further consideration on **05.08.2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)